

Protection of privacy of data

2969. SHRI C. P. NARAYANAN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware of statements like 'data is oil', which highlights interests of corporates in getting control of massive data for use as commodity;

(b) in this background, how Government intends to protect the privacy of data of individuals, families, etc., so that they are not used as parts in the cut throat war among corporates;

(c) the guarantees made by Government to protect data; and

(d) if not, the effective steps including legislation if intended to be adopted by Government?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) to (d) The provisions contained in Section 43, Section 43A, Section 72 and Section 72A of the Information Technology Act, 2000 provide for privacy and security of data in digital form. Ministry of Electronics and Information Technology (MeitY) has recently been mandated to develop a legal framework for Data Protection for protection of online personal data. An Expert Committee under the chairmanship of Justice Shri B. N. Srikrishna has been set up to work out the modalities.

Rise in prices of hot spices

†2970. SHRI MAHENDRA SINGH MAHRA Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that prices of hot spices (garam masala) in the country have risen about ten times;

(b) if not, the details of prices of cumin seed, clove, black pepper, cardamom and other spices per kilogram during the financial year 2013-14 to 2016-17; and

(c) whether the Government would take stern steps to control the exorbitant prices of hot spices (garam masala), if not, the reason thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) to (c) Spices are cash crops and their prices are determined by market forces. The annual average wholesale prices of various hot spices (garam masala) ruling in different cities during 2013-14 to 2015-16 and during

† Original notice of the question was received in Hindi.

April-June, 2017-18 as compiled from different sources and furnished by the Spices Board of India, Ministry of Commerce and Industry, Government of India are as under:

Price of various spices in Domestic Market

Spice	Market	2013-14	2014-15	2015-16	2016-17	(₹/Kg)
						2017-18 (Apr-June)
Cumin Seed	Chennai	139.01	127.95	167.04	190.76	199.29
Clove	Cochin	914.77	1015.74	796.00	749.20	648.56
Black Pepper (Mg-1)	Cochin	448.29	686.64	655.22	694.77	550.95
Cardamom (Large)	Gangtok	938.21	1409.16	1470.91	973.94	643.37
Chillies	Guntur	67.06	68.66	98.35	97.68	37.28
Ginger	Cochin	181.68	274.55	209.36	160.33	123.37
Turmeric	Erode	60.31	66.04	79.57	78.70	66.43
Coriander	Chennai	79.29	113.88	108.19	85.03	77.29
Cardamom (Small)*	All India	649.20	785.19	602.18	1096.48	

Sources: India Pepper and Spice Trade Association, Cochin (for Pepper); reports from Licensed cardamom auctioneers (for small cardamom); Spices Board, Regional Office, Gangtok (for large cardamom), Agriculture Produce Market Committee, Guntur (for Chillies); Indian Chamber of Commerce and Industry, Cochin (for ginger); Erode Market Committee (Turmeric), Madras Kirana Merchant's Association, Chennai (for Cumin and Coriander); Daily News Paper (for Clove)

*The weighted average auction price of cardamom (small) corresponds to crop season which starts in August every year

Employment in FPIs

†2971. SHRI P. L. PUNIA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of persons employed in the Food Processing Industries (FPIs), the percentage of employment generated in all the manufacturing factories registered under the Factory Act, 1948;

(b) the total employment generated in Food Processing sector during the last three years, the details thereof, State-wise;

(c) the total amount of Foreign Direct Investment in the food processing sector during the last three years; and

(d) the extent to which it has helped development of this industry and the additional employment generated through this, the details thereof, State-wise?

† Original notice of the question was received in Hindi.